

ITEM NO.3
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJESH KUMAR GOEL

Criminal Appeal No(s). 899/2021

STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

CHANDRA SHEKHAR @ CHHOTU

Respondent(s)

IA No. 21578/2016 - CONDONATION OF DELAY IN FILING)

Date : 21-10-2021 These matters were called on for hearing today.

For Appellant(s)

Mr. Adarsh Upadhyay, AOR

For Respondent(s)

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Ld. Counsel for the appellant to take fresh steps to effect
service on the sole respondent within two weeks time.

Await original record from the High Court and Trial Court.

Reminder be issued.

List again on 7.12.2021.

RAJESH KUMAR GOEL
Registrar